

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 103/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: Jitendra Kumar Gupta & ors vs Jaiprakash

Associates Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: vs 7 of I & B code 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	R. P. Agarwal	Adv.	Resp.	R. P. Agarwal
<u>2.</u>	RAHUL SRIPAT	Ret. Adv.	Pet.	R. Sripat

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Sh. Rahul Sripat, Advocate for the petitioner/financial creditor. Sh. R.P. Agarwal, Advocate for the respondent. He files vakalatnama and seeks time for argument. Hence, the time is granted.

The matter to be listed on 24th January, 2018

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Dated: 19.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

H.P. Chaturvedi,
Member (Judicial)